

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.07
I.A No.389 & 544/2022
I.A No.45, 55, 96, 801 & 426/2023
Contempt Petition No.1/2023
I.A No. 19, 34, 35, 36, 37 & 290/2024 in
C.P. (IB) No.84/BB/2019

IN THE MATTER OF:

Pratap Chandra Pandhya and others ... Petitioner
Vs
M/s. Dreamz Infra India Limited ... Respondent

Order under Section 7 of the I & B Code, 2016

Order delivered on: 17.04.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant in
I.A No.389/2022 : Shri Vishak Nag
For RP : Ms. Lakshmi Menon
For I.A 544/2023,
45, 55/2023 : Shri Ashok Kriplani

ORDER

1. Heard the Ld. Counsel for the RP and Ld. Counsel for the Applicant in I.A No.389 of 2022.
2. All the parties are directed to complete their respective part of the pleadings/ reply/rejoinder if before the next date of hearing.
3. List all the I.As and C.P on **19.06.2024**.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Gayathri

-Sd-
K. BISWAL
MEMBER (JUDICIAL)